

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P No. 628/KB/2017

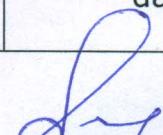
**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> January 2018, 10.30 A.M**

Name of the Company	Happy Bengal Promoters Ltd		
Under Section	14(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SURESH ARANA

PETITIONER

  
 1/1/18

**O R D E R**

Ld. Pr. CA for the petitioner has filed affidavit of compliance in terms of our Order dated 08/12/2017. Till date the Registrar of Companies has not filed any report. Let reminder be sent to the Registrar of Companies, West Bengal for his report.

List it on 05/02/2018.

  
 (Jinan K.R.)  
 Member (J)

  
 (V.P.Singh)  
 Member (J)